

Orissa Cotton Mill

2612. SHRI BHARTRAHARI MAHTAB : Will the Minister of TEXTILES be pleased to state :

(a) the details of commissioned spindle capacity of Orissa Cotton Mill;

(b) the strength of permanent workers as per CITRA or BITRA norms;

(c) the details of workers alongwith the period from which they are working in that mill;

(d) whether these substitute workers are getting the financial benefit like permanent workers of that mill; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) The revised manpower agreed as per SITRA norms for 24,668 ring spindles plus 1600 doubling spindles for counts ranging 32s to 35s having 50% cones and 50% hanks, as per Memorandum of Understanding-1991 was 615. As per Ahmedabad Textiles Industry Research Association (ATIRA) study-1993, the required strength per day was fixed at 494.

(c) As on 31.12.1998, 79 permanent workers and 318 badli (substitute) workers were on roll of Orissa Cotton Mills. These badli workers were recruited in between 1.7.1977 to 1.1.1983.

(d) All these badli workers are getting financial benefits like the permanent workers of the mills.

(e) The badlis are getting the benefit of provident fund, Employees State Insurance, Dearness Allowance, Variable Dearness Allowance, Earned Leave, Bonus, etc.

Loans by Banks for Agricultural and Industrial Sectors

2613. SHRI BIKRAM KESHARI DEO : Will the Minister of FINANCE be pleased to state :

(a) the amount of loans provided by the nationalised banks to the industrial and agricultural sectors during 1996-97, 1997-98 and 1998-99, State-wise;

(b) the details of recovery of loans made from both sectors during the above period, separately; and

(c) the number of applications pending at present seeking loans from the banks, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) The

information is being collected and to the extent available will be laid on the Table of the House.

[Translation]

Bank Loans for Commercial Purposes

2614. SHRI SADASHIV RAO DADOBA MANDLIK : Will the Minister of FINANCE be pleased to state :

(a) the bank-wise and year-wise details of the loans disbursed by the banks for commercial purposes during the last three years;

(b) whether there has been a meagre increase in the loans disbursed for the commercial purposes by the banks; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) Non-food credit extended by banks for the last three years; as reported by Reserve Bank of India, are given in the Statement enclosed.

(b) and (c) Outstanding Non-food credit of Scheduled commercial banks has increased from Rs. 2,44,224 crore in the year 1995-96 to Rs. 3,11,594 crore in the year 1997-98.

Statement

Non-Food Credit* of Public Sector Banks for the Last Three years.

(Rs. Crore)

Name of the Bank	Outstanding as on		
	April 12, 1996	March 28, 1997	March 27 1998,
1	2	3	4
1. State Bank of India	52846.2	57830.1	65557.9
2. Central Bank of India	9506.4	9509.5	10953.7
3. Punjab National Bank	12632.0	13857.3	15615.9
4. Bank of India	11898.4	13833.0	16226.3
5. Bank of Baroda	13844.0	14373.2	16981.6
6. Canara Bank	12761.7	14555.1	16854.3
7. Syndicate Bank	4746.0	4692.5	5634.7
8. UCO Bank	4181.4	4233.0	4774.8
9. Union Bank of India	8400.9	8942.7	10017.8